

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1255  
ANSWERED ON:30.11.2012  
DOMESTIC VIOLENCE  
Ajay Kumar SHRI

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the cases of domestic violence have been on the rise in the country during the last three years;
- (b) if so, the details thereof, year-wise and State-wise including Jharkhand; and
- (c) the steps being taken/to be taken by the Government to prevent domestic violence particularly against women in the country?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): As per the latest National Crime Records Bureau (NCRB) available data, total of 7803, 11718 and 9431 cases were registered under the Protection of Women from Domestic Violence Act (PWDVA), 2005 during 2009, 2010 and 2011 respectively which shows a mixed trend. State-wise information for the last three years is annexed.

(c): The Protection of Women from Domestic Violence Act, 2005 was brought into force w.e.f. 26th October, 2006. The Government has requested the State Governments and UT Administrations from time to time, to appoint Protection Officers, register Service Providers and notify Medical Facilities etc. for effective implementation of the Act. The Government in the Ministry of Home Affairs, in consultation with the Ministry of Women and Child Development issued a detailed Advisory to all the State Governments & Union Territory Administrations advising them, amongst others, to vigorously enforce the protection of women. The States have also been advised to sensitize the law enforcement machinery towards crime against women.